Transfer of Kendriya Vidyalaya teachers

2889. SHRI DAVID LEDGER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kendriya Vidyalaya teachers posted at places labelled a_s 'Difficult' are entitled for transfer to places of their choice after 2-3 years;

(b) if so, list of such 'Difficult' places; and

(c) what are the norms/criteria for labelling a place as 'difficult'?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) The transfer guidelines followed by Kendriya .Vidyalaya Sangathan provide that teachers / Vice-Principles / Principals posted to hard stations would be given stations of their choice subject to availability of vacancies after completion of 3 years stay at hard stations.

(b) A list of hard stations approved by the Board of Governors at their meeting held on 13.7.1989 is annexed as statement (See below). The list does not however include the states in the North East for which tenure of posting is governed by instructions issued by Government of India in respect of their civilian employees worikng in that area.

(c) Availability of medical facilities, residential accommodation, marketing facilities, educational facilities, communication problem, etc. were kept in view for identifying a station as 'difficult'.

Statement

List of difficult stations approved by board of Governors on 13-7-1989

S.No. State and Station

- I AFS, Nal (Bikaner) (Raj.)
- 2 AFS, Uttarlai Barmer (Raj.)
- 3 Bakloh (Army) (H.P.)
- 4 Dhrangadhra (Army) (Guj.)
- 5 AFS, Naliya(Guj.)
- 6 AFS.Wadsar (Guj-)
- 7 AFS, Bhuj (Guj.)
- 8 AFS, Singharshi (Bihar)
- 9 Dantiwada (BSF) (Guj.)
- 10 Uh(J&K)
- 11 Koraput (Orissa)
- 12 DonimalEi (Karnataka)
- 13 Malanjklvnd(M.PO
- 14 Bhandaridah (Bihar)
- 15 Rthand Nagar, Mirzapur (U.P.)

S. No. State and Station

- 16 Kirandul (M.P.) 17 Bacheli (M.P.)
- 18 Govindpur (Bihar)
- 19 Dul Hasti Project, Kishtwar (J&K)
- 20 Akashnagrr' Bschcli (M.P.)
- 21 Uttarkashi (M.P.)
- 22 Kupwara Distt. Kupwara (J&K)
- 23 Joshim'Uh, Distt. Chamoli (UP.)
- 24 B3ikunthpur(M.P-)

Ratio/relation between the advertised i vacancies for direct recruitment and ! formation of select panel

2890. DR. R. K. PODDAR; DR. G. VIJAYA MOHAN REDDY;

Will the Minister of HUMAN RESOURCE DEVELOPMENT he pleased to state:

(a) what is the ratio/relation prescribed by the Department of Personnel, Public Grievances and Pensions between the number of vacanpcies of a post advertised for direct recruitment by a department as also autonomous organisations like Kendriya Vidyalayas Sangathan, and for which a select-panel is to be prepared;

(b) what are the details in this regard;

(c) what is the life of a panel prepared therefor,;

(d) whether there is any provision for preparation of a reserve panel; and

(e) if so, length, life and mode of executing the reserve panel?

THE MINISTER OF HUMAN **RESOURCE DEVELOPMENT (SHR1** P. SHIV SHANKER); (a) to (e) In Government of India the Selection Committees are required to prepare the select panel for direct recruitment to the extent of declared number of vacancies. There is no limit on the period of validity of the list Of selected candidates prepared to the extent of declared vacancies, in case, the size of the select panel exceeds the declared number of vacancies, the names of the persons exceeding such declared vacancies should be treated as being in the reserve panel for being operate \bar{d} against the drop outs.

The Board of Governors, Kendriya Vidyalaya Sangathan at its 53rd meeting held 13.7.1989 decided that the size of the select panel should be 50 per cent more than the actual vacancies notified which will enable the Kendriva Vidyalaya Sangathan to provide full complement of teachers to Kendriya Vidyalayas.

Migration of country's talent

2891. SHRI VIRENDRA VERMA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state;

(a) whether it i_s a fact that according to the recent assessment, the

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